

-ITEM NO.111

COURT NO.9

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2978-2979 OF 2004

P.K. MAMUKKOYA

Appellant (s)

VERSUS

M. BALAN & ORS.

Respondent(s)

(With office report)

Date: 08/03/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Mr. Amit Singh, Adv.
Mr. P.I. Jose,Adv.

For Respondent(s)

Mr. Ramesh Babu M.R.,Adv.
Mrs Urmila Sirur ,Adv

UPON hearing counsel the Court made the following
O R D E R

Stand over for one week.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master